

**ANNUAL REPORT
2007-08**



SECURITIES AND EXCHANGE BOARD OF INDIA

This Report is in conformity with the format as per the Securities and Exchange Board of India (Annual Report) Rules, 1994, notified in the Official Gazette on April 7, 1994.



सी. बी. भावे
अध्यक्ष
C. B. Bhave
Chairman

भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

सचिव,
भारत सरकार,
आर्थिक कार्य विभाग,
वित्त मंत्रालय, नॉर्थ ब्लॉक,
नई दिल्ली - 110 001.

एचओ1 / आरआई / ओटीडब्ल्यू / 2008/नए/129652
23 जून, 2008

प्रिय महोदय,

भारतीय प्रतिभूति और विनियम बोर्ड अधिनियम, 1992 की धारा 18(2) के उपबंधों के अनुसार, मैं एतद्वारा भारत के राजपत्र असाधारण के भाग II खण्ड 3 उप-खण्ड (1) में 7 अप्रैल, 1994 को अधिसूचित भारतीय प्रतिभूति और विनियम बोर्ड (वार्षिक प्रतिवेदन) नियम, 1994 में विहित प्ररूप में 31 मार्च, 2008 को समाप्त वर्ष के लिए भारतीय प्रतिभूति और विनियम बोर्ड के वार्षिक प्रतिवेदन की प्रति अग्रेषित कर रहा हूँ।

भवदीय,


(सी. बी. भावे)

संलग्न : यथोक्त


The Secretary,
Government of India
Department of Economic Affairs
Ministry of Finance, North Block
New Delhi - 110 001.

HO1 / RI / OTW / 2008/ नए/129659
23rd June 2008

Dear Sir,

In accordance with the provisions of Section 18(2) of the Securities and Exchange Board of India Act, 1992, I forward herewith the copy of the Annual Report of the Securities and Exchange Board of India for the year ended March 31, 2008, in the format prescribed in the Securities and Exchange Board of India (Annual Report) Rules, 1994, notified on April 7, 1994, in Part II Section 3 Sub-section (1) of the Gazette of India Extraordinary.

Yours faithfully,


(C. B. Bhave)

Encl.: a/a

सेबी भवन, प्लॉट सं. सी 4-ए, 'जी' ब्लॉक, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. दूरभाष: 2644 9999 / 4045 9999
फैक्स: 2644 9003 • ई-मेल: chairman@sebi.gov.in • वेब : www.sebi.gov.in

MEMBERS OF THE BOARD

(As on March 31, 2008)

C. B. BHAVE

CHAIRMAN

Members appointed under Section 4(1)(d) of the SEBI Act, 1992 (15 of 1992)

T. C. NAIR

WHOLE TIME MEMBER

VENU SRINIVASAN

Managing Director

Sundaram Clayton Limited

Chennai

G. MOHAN GOPAL

Director

National Judicial Academy

Bhopal

Members nominated under Section 4(1)(b) of the SEBI Act, 1992 (15 of 1992)

ANURAG GOEL

Secretary

Ministry of Corporate Affairs

Government of India

K. P. KRISHNAN

Joint Secretary

Ministry of Finance

Department of Economic Affairs

Government of India

Members nominated under Section 4(1)(c) of the SEBI Act, 1992 (15 of 1992)

V. LEELADHAR

Deputy Governor

Reserve Bank of India

CHAIRMAN AND MEMBERS OF THE SEBI BOARD

(As on March 31, 2008)



Shri C. B. BHAVE
Chairman



Dr. T. C. NAIR
Whole Time Member



Shri VENU SRINIVASAN
Managing Director
Sundaram Clayton Limited
Chennai



Shri G. MOHAN GOPAL
Director
National Judicial Academy
Bhopal



Shri ANURAG GOEL
Secretary
Ministry of Corporate Affairs
Government of India



Shri K. P. KRISHNAN
Joint Secretary
Ministry of Finance
Department of Economic Affairs
Government of India



Shri V. LEELADHAR
Deputy Governor
Reserve Bank of India

CHAIRMAN, WHOLE TIME MEMBERS AND EXECUTIVE DIRECTORS



Left to Right :

Standing : **Shri R. K. Nair**, Executive Director; **Shri Manas Ray**, Executive Director;
Shri P. K. Nagpal, Executive Director; **Smt. Usha Narayanan**, Executive Director.

Sitting : **Dr. T. C. Nair**, Whole Time Member, **Shri C. B. Bhave**, Chairman;
Shri M.S. Sahoo, Whole Time Member; **Dr. K.M. Abraham**, Whole Time Member.

SECURITIES AND EXCHANGE BOARD OF INDIA

Head Office

SEBI Bhavan, Plot No. C4-A, 'G' Block, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051

Website: <http://www.sebi.gov.in>